

**Assistance for housing for beedi workers**

†2182. DR. BHUSHAN LAL JANGDE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Central Government contribution has been sought for Chhattisgarh for Bonded Labour Rehabilitation Scheme and grant is sought for beedi labourers housing scheme for Chaple in the District of Raigarh; and

(b) whether Central Government would provide assistance for the facilities of housing and healthcare to the persons from weaving society engaged in beedi labour in village Pandarwani of District Dhamtari in Chhattisgarh?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) On receipt of the proposals from the State Government of Chhattisgarh for release of financial assistance under the Bonded Labour Rehabilitation Scheme, an amount of ₹ 232.90 lakh has been released for rehabilitation of 2272 bonded labourers. ₹ 32.00 lakh has also been released for conducting of survey of bonded labour in the State.

However, no proposal has been received from Chhattisgarh under the Revised Integrated Housing Scheme (RIHS), 2016 for Chaple in the district of Raigarh.

(b) Assistance of ₹ 1,50,000/- in three installment in the ratio of 25:60:15 per tenement is provided for housing under the Revised Integrated Housing Scheme (RIHS), 2016 on receipt of the proposals fulfilling the conditions stipulated in the Scheme.

Healthcare facilities for registered beedi workers including district Dhamtari of Chhattisgarh are provided by the Labour Welfare Organization through its hospitals and dispensaries.

**Funds to States under PMEGP**

†2183. SHRI SANJAY RAUT: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the total amount of funds allocated to various States including Maharashtra under Prime Minister's Employment Generation Programme (PMEGP) each year in the last three years and during the current year;

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†Original notice of the question was received in Hindi.

(b) the total amount of funds sanctioned to various States, State-wise under PMEGP for establishing agro and rural industries during each year in the last three years; and

(c) the steps proposed to be taken by Government for further development of agro and rural industries and the State-wise number of villages likely to be benefited from it?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) Ministry of Micro, Small and Medium Enterprises (MSME) is implementing Prime Minister's Employment Generation Programme (PMEGP) which is a major credit-linked subsidy programme aimed at generating self-employment opportunities through establishment of micro-enterprises in the non-farm sector by helping traditional artisans and unemployed youth. Any individual above 18 years of age is eligible.

The total amount of funds allocated to various States including Maharashtra under Prime Minister's Employment Generation Programme (PMEGP) each year in the last three years and during the current year (up to 28.02.2018) is given in Statement-I (*See below*).

The Government provides assistance under the PMEGP for promotion of value addition of plants and herbs-based rural industries under the category of Forest Based Industries (FBI) and Agro Based Food Processing Industries (ABFPI) in all districts of all State/UTs. The State/UT-wise number of projects set up under Forest Based Industries (FBI) and Agro Based Food Processing Industries (ABFPI) along with total micro projects set up under PMEGP during last three years is given in Statement-II.

(c) Targets under PMEGP are fixed State-wise with each district getting at least 75 projects. Village-wise data is not maintained in the Ministry. Following steps have been taken by the Government to boost rural employment generation under PMEGP scheme in the country.

- To bring in transparency and expedite disbursement of Margin Money under PMEGP scheme, Ministry of MSME has introduced online web portal "PMEGP e-portal" for monitoring application flow and fund flow. This has been implemented from 1st July 2016.
- Publicity is being made through print and electronic media about PMEGP scheme for the benefit of Rural and Urban areas.
- Awareness camps at District level and State level are being organized in order to propagate the PMEGP scheme for the development of micro industries.

- Exhibitions are also conducted at district/state/zone and national level for providing marketing support to the entrepreneurs/units.
- The issue of credit flow to the micro sector especially PMEGP as part of the priority sector lending by Banks has been raised in video conference with Secretary, Department of Financial Services (DFS) and CMDs of Banks.

This issue has also been raised in the quarterly meeting of RBI with CMDs of Banks for ensuring adequate credit flow for MSME sector especially under PMEGP.

- For speedy completion of EDP training, EDP training conducted through Departmental Training Centres as well as RSETIs/RUDSETIs as per MOU executed between KVIC & MCR.
- Further, the incubates under ASPIRE-LBIs/Tool Room and Technology centers/MSME-DIs under Ministry of MSME, NSIC/NIMSME/RSETI/NISBUD/IIIE or other Institution/agency approved by Ministry would be eligible for assistance under PMEGP on priority basis and without undergoing EDP training, if the EDP component is already included in the curriculum of the LBIs/Tool Room/Training Centers etc.

**Statement-I**

*State-wise fund allocated/sanctioned for the last three years and current year  
(up to 28.02.2018)*

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18
1.	Jammu and Kashmir	2919.5	4006.80	3541.26	3272.84
2.	Himachal Pradesh	1687.45	1721.57	1970.11	1785.19
3.	Punjab	2611.49	3026.80	3504.09	3272.84
4.	UT Chandigarh	287.99	90.00	100	100.00
5.	Uttarakhand	1882.35	1909.93	2140.93	1933.95
6.	Haryana	2716.36	3747.40	3371.31	3272.84
7.	Delhi	1061.04	257.35	300	300.00
8.	Rajasthan	5369.78	4188.14	5500.99	4909.26
9.	Uttar Pradesh	13239.41	17535.32	12981.52	11157.41
10.	Bihar	8277.14	7118.59	6909.77	5653.09
11.	Sikkim	541.34	227.38	200	200.00

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18
12.	Arunachal Pradesh	1793.42	200.08	500	500.00
13.	Nagaland	1563.64	1255.83	1751.68	1728.96
14.	Manipur	1403.65	2855.92	1741.7	1434.32
15.	Mizoram	1043.39	924.99	1253.49	1245.66
16.	Tripura	985.02	2748.26	1578.62	1283.75
17.	Meghalaya	1184.8	1250.62	1748.1	1720.32
18.	Assam	5388.74	4969.87	5636.41	5351.99
19.	West Bengal	4396.32	4765.49	3680.3	2975.31
20.	Jharkhand	4547.06	3462.64	4165.73	3570.37
21.	Odisha	5621.47	6282.00	5201.65	4462.97
22.	Chhattisgarh	3474.41	4303.80	4493.3	4016.67
23.	Madhya Pradesh	8182.74	7729.40	8527.32	7587.04
24.	Gujarat*	4246.72	6536.16	5398.45	4909.26
25.	Maharashtra **	6299.38	9718.42	6111.29	5355.56
26.	Andhra Pradesh	2667.87	4496.85	2336.59	1933.95
27.	Telangana	1954.44	2094.00	2004.86	4611.73
28.	Karnataka	4412.99	10846.89	4941.62	4462.97
29.	Goa	466.91	159.40	371.62	297.53
30.	Lakshadweep	704.68	90.00	50	100.00
31.	Kerala	2206.51	2731.60	2446.06	2082.72
32.	Tamil Nadu	4824.96	7110.80	5291.23	4760.50
33.	Puducherry	749.95	100.00	150	100.00
34.	Andaman and Nicobar Islands	593.09	158.00	100	100.00
		109306	128620.30	110000	100449

\* including Daman and Diu.

\*\*\* including Dadra and Nagar Haveli

**Statement-II**

*State-wise micro enterprises setup under different categories of agro and rural*

Sl. No.	State/UT	2014-15			2015-16		
		ABFPI	FBI	Total	ABFPI	FBI	Total
1	2	3	4	5	6	7	8
I.	North Zone						
1.	Jammu and Kashmir	134	37	1565	160	49	2207
2.	Himachal Pradesh	91	43	1244	76	25	1077
3.	Punjab	118	46	1153	124	49	966
4.	U.T. Chandigarh	3	0	36	0	0	43
5.	Haryana	129	81	1175	130	38	1248
6.	Delhi	8	9	198	10	5	256
7.	Rajasthan	257	113	1976	321	104	1988
II.	Central Zone						
8.	Uttarakhand	209	56	1333	252	66	1136
9.	Uttar Pradesh	1584	152	4891	1612	94	4365
10.	Chhattisgarh	109	20	847	125	42	1277
11.	Madhya Pradesh	665	73	2737	537	22	1979

1	2	3	4	5	6	7	8
III. N.E. Zone							
12.	Sikkim	4	4	16	8	2	110
13.	Arunachal Pradesh	74	54	652	4	2	35
14.	Nagaland	68	47	416	82	33	623
15.	Manipur	82	37	747	52	29	685
16.	Mizoram	27	7	817	45	14	1134
17.	Tripura	50	10	787	38	19	642
18.	Meghalaya	108	63	555	150	31	603
19.	Assam	800	164	5015	589	102	3483
IV. East Zone							
20.	Bihar	634	277	1639	895	399	2430
21.	West Bengal	611	291	3397	306	143	1873
22.	Jharkhand	279	29	1699	339	30	1839
23.	Odisha	327	55	2013	474	43	2876
24.	Andaman and Nicobar Islands	10	0	161	5	2	119

V	West Zone						
25.	Gujarat*	153	30	1289	205	34	1419
26.	Maharashtra**	594	116	3469	411	59	2497
27.	Goa	0	6	78	1	8	91
VI.	South Zone						
28.	Andhra Pradesh	140	55	937	95	22	642
29.	Telangana	84	13	604	74	12	660
30.	Karnataka	624	139	2431	301	183	2140
31.	Lakshadweep	7	0	31	0	0	0
32.	Kerala	175	54	1344	173	44	1369
33.	Tamil Nadu	611	105	2858	460	133	2463
34.	Puducherry	3	2	58	11	1	65
	GRAND TOTAL	8772	2188	48168	8065	1839	44340

\* including Daman and Diu.

\*\* including Dadra and Nagar Haveli